

(Interruptions)**

MR. SPEAKER : Papers to be laid on the Table, Mr. Ajit Panja.

12.09 hrs.

PAPERS LAID ON THE TABLE

[English]

Indian Institute of legal Metrology (Amendment) Rules, 1966 and statement for delay in laying these papers. Annual Report and Review on the Working of Development Council for Sugar Indus'ry for 1985-86.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHKI A. K. PANJA) : I beg to lay on the Table—

- (1) A copy of the Indian Institute of Legal Metrology (Amendment) Rules, 1986 (Hindi and English versions) published in Notification No O.S.R. 644(E) in Gazette of India dated the 17th April, 1986 under sub-section (4) of section 83 of the Standards of Weights and Measures Act, 1976.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the notification mentioned at (1) above.

[Placed in Library. See No. LT—2842/86]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Development Council for Sugar Industry for the year 1985-86.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Development Council for Sugar Industry for the year 1985-86.

[Placed in Library. See No. 2843/86]

Territorial Army (Second Amendment) Rules, 1986. Jalandhar Cantonment Board Bye-laws for regulating the Control of Rickshaws plying for hire and statement for delay in laying these papers.

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : I beg to lay on the Table—

- (1) A copy of the Territorial Army (Second Amendment) Rules, 1986 (Hindi and English versions) published in Notification No. S.R.O. 170 in Gazette of India dated the 10 May, 1986 under sub-section (3) of section 14 of the Territorial Army Act, 1948.

[Placing in Library. See No. LT—2844/86]

- (2) A copy of the Jalandhar Cantonment Board Bye-laws for regulating the control of rickshaws plying for hire and the grant of the licences to proprietors or drivers of such rickshaws in Jalandhar Cantonment Bye-laws, 1986 (Hindi and English versions) 4585/C in Gazette of India dated the 22nd February, 1986 under sub-section (4) of section 284 of the Cantonments Act, 1924.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the notification mentioned at (2) above.

Notification under Customs Act, 1962

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table a copy of Notification No. G.S.R. 950(E) (Hindi and English versions) published in Gazette of India dated the 18th July, 1986 together with an explanatory memorandum making certain amendment to Notification No. 45-Customs dated the 1st March, 1979 so as to continue the exemption available to certain bulk drugs and drug intermediates required for manufacture of certain specified life saving drugs and medi-

cines which have been included in Chapter 99 of the new Customs Tariff for duty free imports, under section 159 of the Customs Act, 1962.

[Placed in Library. See No. LT—2846/86]

Annual Reports of Regional Computer Centres Chandigarh and Calcutta and reviews on the working of these centres for 1984-85 and statement for delay in laying these papers.

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : I beg to lay on the Table—

- (1)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Regional Computer Centre, Chandigarh, for the year 1984-85 along with Audited Accounts.
 - (ii) A copy of the Annual Report (Hindi and English versions) of the Regional Computer Centre, Calcutta, for the year 1984-85 alongwith Audited Accounts.
 - (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Regional Computer Centres, Calcutta and Chandigarh, for the year 1984-85.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT—2847/86]

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

[English]

Twenty-first Report

SHRI M. THAMBI DURAI (Dharamapuri) : I beg to present the Twenty-first Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.10 Hrs.

STATEMENT RE : OIL DISCOVERY IN KAIKALUR IN KRISHANA- GODAVARI BASIN

[English]

THE MINISTER OF INDUSTRY AND MINISTER OF PETROLEUM AND NATURAL GAS (SHRI NARAYAN DATT TIWARI) : Sir, I am glad to announce the discovery of oil in Kaikalur Well No. 3 in Krishna-Godavari Basin 60 Kms. East of Vijaywada. During testing, the well gave indications of oil in the limestone zone at a depth of about 1960 metres. It produced light oil at the rate of about 30 tonnes per day (about 220 barrels per day) through half inch choke. The flow rate has not stabilized yet and is only indicative. Further testing is continuing. It may be recalled that the first well drilled on this structure had given indications of gas while the second was dry. The flow of oil through this third well, though not large, is significant because it enhances the potentiality of the Basin for accumulation of oil.

2. So far, 17 wells have been drilled on land in this Basin and gas was found in 8. Kaikalur-3 is the first structure where oil has been found in the Krishna-Godavari Basin onland. At present, five rigs are operating there.

SHRI DINESH SINGH (Pratapgarh) : Does it mean that the price of oil will come down now ? While congratulating the Minister for drilling another well, may be hope that the price will come down ?